CT. No. 5/2020
Anil Dutt Sharma Vs. Jarnail Singh & Ors.
PS Sabzi Mandi

09.10.2020

The present matter is being taken up today through video conferencing pursuant to order No. Power Gaz/RADC/2020/E-16612-16691 Dated 6th October, 2020 *of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020.*

Present (through Video conference):

:   Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the State.

:   Neither the complainant has appeared nor anybody on behalf of complainant including his Counsel has appeared/joined through VC.

Yesterday, some additional arguments in pdf file format along with a list of citations were sent by the complainant on the e-mail id of the Court. The complainant has not sent any pdf file copy of any of the citations relied upon. It is also noticed that earlier the complainant had physically filed certain written submissions which is on file in which some judgments / precedents are mentioned but complete citations are not mentioned and copy of those citations have also not been supplied.

Let the complainant supply complete citations and a copy of all those judgments relied upon in PDF file format so that those judgments can be considered. **Put up this matter on 21.10.2020.**

A copy of this order be supplied to the Ld. Prosecutor; Complainant; Ld. Counsel for the Complainant through e-mail/WhatsApp. A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Dig Vinay Singh)
Special Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
09.10.2020*(r)*